

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 2201
TO BE ANSWERED ON 02.12.2019

NATIONAL WATER PROJECTS IN TRIBAL AREAS

2201. SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received petitions from diverse tribal villagers which have been displaced by National Water Projects in the last 60 days;
- (b) whether it is a fact that affected and displaced tribals have not received either financial compensation for their land lost or got replacement of land;
- (c) whether it is a fact that Government has considered the petitions of the petitioners to redress their problems; and
- (d) the steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFIARS
(SMT. RENUKA SINGH SARUTA)

- (a) to (d) This Ministry has not received petitions during the last 60 days in connection with the displacement of tribal people due to National Water Project. However, one representation dated 16.11.2019 has been received from Dr. Pentapati Pullarao, B-18, Nizamuddin East , New Delhi-110013, who claims to be a project affected person under Polavaram Irrigation Project in Andhra Pradesh. In the representation, Dr. Pullarao has, inter-alia, sought implementation of NHRC order dated 06.11.2019 wherein State Government and National Monitoring Committee have been requested by NHRC to look into the recommendations made by the team consisting of senior officers of the Commission, who have visited the project area sometime in the year 2016 and pass appropriate orders in this regard.

Confirmation that Dr. Pullarao belongs to Scheduled Tribe community is being sought from the State Government along with factual report on his representation.
